

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.127**  
CP-68/ND/2021

**IN THE MATTER OF:**

Deepa Sharma & Others

**Vs.**

Trans Asia Auto and General Finance Ltd.

....APPLICANT

.....RESPONDENT

**SECTION**

**Sec-71(10)**

**Order delivered on 07.04.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.04.2021.

  
**(Madhu Narula)**  
**Court Officer**